



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Tel: 2618 9709



संयुक्त विद्युत आयोग

Petition No. 61/TL/2025

Dated: 24.2.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by Khavda IVA Power Transmission Limited, C-105, Anand Niketan, New Delhi-110021 for the grant of a separate Transmission Licence for "Augmentation of transformation capacity at KPS3 (GIS) S/s under Khavda Phase-V Part B3" on the RTM route (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No.	Name of the scheme and Implementation timeframe	Estimated Cost (₹ crores)	Remark
1.	Augmentation of transformation capacity at KPS3 (GIS) S/s under Khavda Phase-V Part B3 Scheme Tentative Implementation timeframe: 24 months	252	Approved to be implemented under RTM by Khavda IV A Power Transmission Limited

Detailed scope of the Scheme is as under:

S. No.	Scope of the Transmission Scheme	Capacity/ km
1.	Augmentation of transformation capacity at KPS3 (GIS) by 1x1500 MVA, 765/400 kV ICT on Bus section-II (8th) along with 1 No. 400 kV line bay for termination of 1stckt out of 400 kV D/c line being implemented by AGEL (Appl. No. 2200000953) for 1530 MW	<ul style="list-style-type: none"> 765/400 kV ICT-1 (1x1500 MVA) 765 kV ICT bay- 1 (+1 no. bay for dia completion with Switchable Line Reactor (SLR) provision in future bay) on Bus section-II 400 kV ICT bay- 1 (+ 1 no. bay for dia completion and termination of the proposed Line for RE interconnection) on Bus section-II
2.	1 Nos. 400 kV line bay on KPS3 400 kV Bus Section-II for termination of 2ndckt out of 400 kV D/c line being implemented by AGEL (Appl. No. 2200000953) for 1530 MW	400 kV line bays- 1 no. (+ 1 no. bay for dia completion with the provision to terminate future 400/220 kV ICT)

Note: TSP of KPS3 (GIS) shall provide space for above scope of work.

- The Central Transmission Utility of India Limited, vide its letter dated 12.12.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 21.2.2025 in Petition No. 61/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Khavda IVA Power Transmission Limited** before the Commission can be accessed at the www.adanienergysolutions.com or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **7.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **11.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary